

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 06.09.2012

The meeting No.22/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 06.09.2012 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Jt. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Dr. R.A. Lal, Director	R.O., T.C., Noida
2.	Shri Nand Lal, Sr. Development Officer	DIPP
3.	Shri K.C. Meena, Dy. DGFT	DGFT
4.	Shri Kuldeep Singh, Assistant Director	DC (MSME)
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting No.20/AM-13, dated 23.08.2012 and Meeting No.21/AM-13, dated 30.08.2012 were taken for ratification. As there were no amendments to the same, the above referred minutes of 23.08.2012 and 30.8.2012 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.22/AM-13 dated 06.09.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 22/84-ALC3/2012

MEETING DATE : 06.09.2012

1	Case No.:8/13/84-ALC3/2012	Party Name: SHRI LAKSHMI DEFENCE SOLUTIONS LTD.	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Rejected
	HQ File :01/84/050/00099/AM13/	RLA File :06/24/040/00006/AM13/	Lic.No/Date:0610027047 14.05.2012	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted measurement sheet of the export product called for by DGFT vide its letter dated 16.7.2012. In view of above, the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

2	Case No.:4/16/84-ALC3/2012	Party Name: SUPERHOUSE LTD.,	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Rejected
	HQ File :01/84/050/00123/AM13/	RLA File :06/24/040/00011/AM13/	Lic.No/Date:0610027351 30.05.2012	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted relevant documents called for vide DGFT's letter dated 03.08.2012 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

	Case No.:9/14/84-ALC3/2012	Party Name: MATRIX CLOTHING PVT. LTD.	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
	HQ File :01/84/050/00108/AM13/	RLA File :05/24/040/00078/AM13/	Lic.No/Date:0510326680 05.06.2012	

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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Pyjama made of 100% Cotton yarn dyed fabric, GSM-189+/-10%, 100% Polyester satin fabric, GSM-75+/-10% and 100% Cotton lawn fabric, GSM-93+/-10%	21,158 Nos.	100% Cotton yarn dyed fabric, GSM-189+/-10%	41,823 Sq. meter
			100% Polyester satin fabric, GSM-75+/-10%	1558 Sq. meter
			100% Cotton lawn fabric, GSM-93+/-10%	2168 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:2/22/84-ALC3/2012	Party Name: IMPERIAL READYMADE GARMENTS FACTORY INDIA PVT LTD	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
HQ File :01/84/050/00192/AM13/	RLA File :04/24/040/00041/AM13/	Lic.No/Date:0410137298 13.06.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the Committee has already considered this case in its meeting No.21/AM-13 held on 30.08.2012 and approved the same.

Case No.:3/22/84-ALC3/2012	Party Name: E I DUPONT INDIA PVT LIMITED	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Deferred
HQ File :01/84/050/00193/AM13/	RLA File :34/24/040/00060/AM13/	Lic.No/Date:3410034347	Defer Date:

		13.06.2012	04.10.2012
5	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided the technical literature in respect of import item No.2 to 6, supplier's recipe, justification note and manufacturing process of the export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information for consideration of the proposal. The case stands for re-listing on 04.10.2012.		

	Case No.:4/22/84-ALC3/2012	Party Name: E I DUPONT INDIA PVT LIMITED	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Deferred
	HQ File :01/84/050/00194/AM13/	RLA File :34/24/040/00068/AM13/	Lic.No/Date:3410034420 19.06.2012	Defer Date: 04.10.2012
6	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided the technical literature in respect of import item No.2 to 6, supplier's recipe, justification note and manufacturing process of the export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information for consideration of the proposal. The case stands for re-listing on 04.10.2012.			

	Case No.:4/14/84-ALC3/2012	Party Name: RADNIK EXPORTS	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
	HQ File :01/84/050/00103/AM13/	RLA File :05/24/040/00098/AM13/	Lic.No/Date:0510327978 21.06.2012	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/59/2012-13/Hosy., dated 05.09.2012 as detailed below:-			
7	S.No.	Export Product	Export Quantity	Import item
				Quantity allowed

1.	Ladies Blouse with pocket below waist made of 100% Polyester dyed woven fabric, GSM-260+/-10% (Style: RUNA)	2400 Nos.	100% Polyester dyed woven fabric, GSM-260+/-10%	1.88 Sq. meter per piece
The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

8	Case No.:2/16/84-ALC3/2012	Party Name: RADNIK EXPORTS	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved									
	HQ File :01/84/050/00121/AM13/	RLA File :05/24/040/00108/AM13/	Lic.No/Date:0510328571 28.06.2012										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/69/2012-13/Hosy., dated 05.09.2012 as detailed below:-												
	<table> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> <tr> <td>1.</td><td>Ladies Top made of 100% Polyester dyed woven fabric, GSM-112+/-10%</td><td>10,920 Nos.</td><td>100% Polyester dyed woven fabric, GSM-112+/-10%</td><td>1.62 Sq. meter per piece</td></tr> </table>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Ladies Top made of 100% Polyester dyed woven fabric, GSM-112+/-10%	10,920 Nos.	100% Polyester dyed woven fabric, GSM-112+/-10%
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	Ladies Top made of 100% Polyester dyed woven fabric, GSM-112+/-10%	10,920 Nos.	100% Polyester dyed woven fabric, GSM-112+/-10%	1.62 Sq. meter per piece									
The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.													

9	Case No.:25/22/84-ALC3/2012	Party Name: COMMERCIAL SYN-BAGS LTD.,	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
	HQ File :01/84/050/00215/AM13/	RLA File :56/24/040/00009/AM13/	Lic.No/Date:5610000694 28.06.2012	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the			

Committee has already considered this case in its meeting No.21/AM-13 held on 30.08.2012 and approved the same.

10	Case No.:5/22/84-ALC3/2012	Party Name: E I DUPONT INDIA PVT LIMITED	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Deferred
	HQ File :01/84/050/00195/AM13/	RLA File :34/24/040/00071/AM13/	Lic.No/Date:3410034525 29.06.2012	Defer Date: 04.10.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided the technical literature in respect of import item No.2 to 6, supplier's recipe, justification note and manufacturing process of the export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information for consideration of the proposal. The case stands for re-listing on 04.10.2012.			

11	Case No.:9/22/84-ALC3/2012	Party Name: UVIRAJ GLOBAL PVT.LTD.	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved	
	HQ File :01/84/050/00199/AM13/	RLA File :06/24/040/00014/AM13/	Lic.No/Date:0610027823 04.07.2012		
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Polyester Lanyards	12,238 Nos.	1.Metallic fittings scaffold hook, snap hook, karabiner rope grab	Net to net basis with

		pipe anchor tower hook, rebar hook, carabiner, ascender, descender, pully, swivel hook, roof anchor	accountability clause
		2.Heat Shrink tube	**
<p>**For import item No.2, diameter not given by the applicant firm. The R.A. may take diameter and allow 1% wastage for item No.2.</p> <p>The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>			

12	Case No.:26/22/84-ALC3/2012	Party Name: S. L. BANTHIA TEXTILES INDUSTRIES PVT. LTD.,	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Deferred
	HQ File :01/84/050/00216/AM13/	RLA File :52/24/040/00015/AM13/	Lic.No/Date:5210038722 16.07.2012	Defer Date: 04.10.2012
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the description of export products is not clear. The applicant firm has not given the GSM of export and import items and width of the import fabric. Technical literature and supplier's recipe for import item No.3 to 8, manufacturing process of export product and stage-wise wastage are also not given. The Committee also observed that import fabric has been mentioned in KG and export product has been mentioned in meter. The export item and import fabric should be mentioned in Sq. meter (same denomination). In absence of above information, it was not possible for the Committee to calculate the requirement of fabric. Accordingly, the Committee decided to ask the applicant firm to make available the above information for consideration of the proposal. The case stands for re-listing on 04.10.2012.</p>			

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Case No.:3/20/84-ALC3/2012	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved	
HQ File :01/84/050/00180/AM13/	RLA File :05/24/040/00134/AM13/	Lic.No/Date:0510329865 17.07.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/67/2012-13/Hosy., dated 05.09.2012 as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Skirts (Shell) made from 55% Nylon 40% Rayon 5% Spandex knit solid dyed fabric, GSM-120+/-10% & (Middle layer fabric) in 100% Polyester yarn dyed woven fabric, GSM-67+/-10% with indigenous lining, Style No.914405.	9083 Nos.	55% Nylon 40% Rayon 5% Spandex knit solid dyed fabric, GSM-120+/-10%	0.73 Sq. meter per piece
			100% Polyester yarn dyed woven fabric, GSM-67+/-10%	0.71 Sq. meter per piece
2.	Infant skirts made from 100% Cotton Corduroy printed woven fabric, GSM-143+/-10% with indigenous lining, Style No. 306424/356081/362311	3698 Nos.	100% Cotton Corduroy printed woven fabric, GSM-143+/-10%	0.38 Sq. meter per piece
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

Case No.:16/22/84-ALC3/2012	Party Name: SRF LIMITED	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Deferred
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14	HQ File :01/84/050/00206/AM13/	RLA File :04/24/040/00053/AM13/	Lic.No/Date:0410138279 20.07.2012	Defer Date: 04.10.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given content of import fabric in export product in support of their proposal. In absence of above information, it is not possible for the Committee to calculate the requirement of inputs. Accordingly, the Committee decided to ask the applicant firm to make available the above information for consideration of the proposal. The case stands for re-listing on 04.10.2012.			

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Case No.:17/22/84-ALC3/2012	Party Name: KANPUR PLASTIPACK LTD	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved	
HQ File :01/84/050/00207/AM13/	RLA File :06/24/040/00015/AM13/	Lic.No/Date:0610028081 20.07.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Flexible Intermediate Bulk Containers	15,00,000 Kgs.	PP Granules	1.10 Kg/Kg content in export product.
			PP Granules for lamination/coating	1.05 Kg/Kg content in export product.
			U.V. Stabiliser Master Batch (Additive Master Batch containing 20% U.V.	0.02 Kg/Kg content in export product.

Stabiliser)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

16	Case No.:10/22/84-ALC3/2012	Party Name: J.D. JONES & CO. PVT. LTD.	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved									
	HQ File :01/84/050/00200/AM13/	RLA File :02/24/040/00076/AM13/	Lic.No/Date:0210180232 25.07.2012										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis, as detailed below:-												
	<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>NA 781L Gland packing equivalent to K 54H- containing 1170 Kgs. Y096DO Pack fiber - white disper only</td><td>1170 Kgs.</td><td>Y096DO Pack fiber - white disper only</td><td>1193.4 Kgs. (including 2% wastage)</td></tr> </tbody> </table>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	NA 781L Gland packing equivalent to K 54H- containing 1170 Kgs. Y096DO Pack fiber - white disper only	1170 Kgs.	Y096DO Pack fiber - white disper only
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	NA 781L Gland packing equivalent to K 54H- containing 1170 Kgs. Y096DO Pack fiber - white disper only	1170 Kgs.	Y096DO Pack fiber - white disper only	1193.4 Kgs. (including 2% wastage)									
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.													

Case No.:11/22/84-ALC3/2012

Party Name: ORIENT FASHION
EXPORTS(INDIA) PVT.LTD.

Meet No/Date:22/84-ALC3/2012
06.09.2012

Status:
Approved

HQ File :01/84/050/00201/AM13/

RLA File :05/24/040/00146/AM13/

Lic.No/Date:0510330612

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Infant Dress in 100% Cotton solid dyed 18 wales Corduroy woven fabric, GSM-220+/-10% with Indian lining, Style No.306645/345367.	839 Nos.	100% Cotton solid dyed 18 wales Corduroy woven fabric, GSM-220+/-10%	583 Sq. meter
2.	Girls Dress in 100% Cotton solid dyed 18 wales Corduroy woven fabric, GSM-220+/-10% with Indian lining, Style No.306645/345367.	2567 Nos.	100% Cotton solid dyed 18 wales Corduroy woven fabric, GSM-220+/-10%	1920 Sq. meter
3.	Infant Top in 100% Cotton Corduroy 21W printed woven fabric, GSM-151+/-10%, Style No.297882/916356.	14,110 Nos.	100% Cotton Corduroy 21W printed woven fabric, GSM-151+/-10%	8263 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:14/22/84-ALC3/2012	Party Name: GAURAV INTERNATIONAL	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
HQ File :01/84/050/00204/AM13/	RLA File :05/23/040/00145/AM13/	Lic.No/Date:0510330503 25.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

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S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Shirt (Full Sleeve) made of 97% Cotton 3% Spandex yarn dyed woven fabric, GSM-167+/-10%, Style No.146096.	8100 Nos.	97% Cotton 3% Spandex yarn dyed woven fabric, GSM-167+/-10%	10,611 Sq. meter (1.31 Sq. meter per piece)
2.	Ladies Tunic made of 100% Linen bleached woven fabric, GSM-125+/-10%, Style No. 32616	1400 Nos.	100% Linen bleached woven fabric, GSM-125+/-10%	2660 Sq. meter (1.90 Sq. meter per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:12/22/84-ALC3/2012	Party Name: RICHA & CO	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Deferred
HQ File :01/84/050/00202/AM13/	RLA File :05/24/040/00155/AM13/	Lic.No/Date:0510330652 26.07.2012	Defer Date: 27.09.2012
Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 27.09.2012.			

Case No.:13/22/84-ALC3/2012	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
HQ File :01/84/050/00203/AM13/	RLA File :05/24/040/00153/AM13/	Lic.No/Date:0510330649 26.07.2012	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM and after deliberations decided to ratify the			

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Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top (Yoke front and back is of imported fabric rest all Indian fabric) made of 100% Nylon dyed net knitted fabric (Embroidered with 100% Cotton yarn), GSM-247+/-10%, Style No.00601885 KIERA	2100 Nos.	100% Nylon dyed net knitted fabric (Embroidered with 100% Cotton yarn), GSM-247+/-10%	350 Kgs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:15/22/84-ALC3/2012	Party Name: GAURAV INTERNATIONAL	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
HQ File :01/84/050/00205/AM13/	RLA File :05/23/040/00150/AM13/	Lic.No/Date:0510330944 31.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Polyester dyed woven fabric, GSM-88+/-10%, Style No. Z5C628	4000 Nos.	100% Polyester dyed woven fabric, GSM-88+/-10%	8240 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:21/22/84-ALC3/2012	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved	
HQ File :01/84/050/00211/AM13/	RLA File :03/95/040/00296/AM13/	Lic.No/Date:0310703624 31.07.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Spunlace non-woven tape rolls (contents – Polyester 70% and Viscose 30%)	10,00,000 Kgs.	Polyester Staple Fibre	8,40,000 Kgs.
			Viscose Staple Fibre	3,60,000 Kgs.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

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Case No.:18/22/84-ALC3/2012	Party Name: PEARL APPARELS	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved	
HQ File :01/84/050/00208/AM13/	RLA File :05/24/040/00166/AM13/	Lic.No/Date:0510331124 01.08.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Babies Dress made from 75% Viscose 25% Polyester fabric,	1413 Nos.	75% Viscose 25% Polyester fabric, GSM-	1455.390 Sq. meter

	GSM-180+/-10%, Style No. 132431-770078		180+/-10%, width-54"	
2.	Children (Girls) Dress made from 75% Viscose 25% Polyester fabric, GSM-180+/-10%, Style No. 132431-770078	1734 Nos.	75% Viscose 25% Polyester fabric, GSM- 180+/-10%, width-54"	2432.610 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:24/22/84-ALC3/2012	Party Name: A.K.SILK FABRICS	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
HQ File :01/84/050/00214/AM13/	RLA File :07/24/040/00452/AM12/	Lic.No/Date:0710089993 01.08.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in the application, there is no evidence that the import product is gummed or de-gummed. Accordingly, the Committee considered assuming import product is de-gummed, 5% wastage has been allowed and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Printed Silk fabrics made out of thrown silk yarn having the net content of Silk-2158.270 Kgs.	2158.270 Kgs.	Thrown silk yarn 20/22 Denier in hanks of any grade	2266.184 Kgs. (including 5% wastage)

The applicant firm should specify that the same grade of silk has been used in the export product.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:8/22/84-ALC3/2012	Party Name: J.D. JONES & CO. PVT. LTD.	Meet No/Date:22/84-ALC3/2012	Status:
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		06.09.2012	Deferred
	HQ File :01/84/050/00198/AM13/	RLA File :02/24/040/00086/AM13/	Lic.No/Date:0210180520 02.08.2012
25	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not make available the sample of the export product, manufacturing process, stage-wise wastage and explanation regarding PTFE and Kynol Novoloid in support of their proposal. In absence of above information, it is not possible for the Committee to calculate the requirement of inputs asked for. Accordingly, the Committee decided to ask the applicant firm to make available the above information for consideration of the proposal. The case stands for re-listing on 04.10.2012.		

	Case No.:19/22/84-ALC3/2012	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
	HQ File :01/84/050/00209/AM13/	RLA File :03/95/040/00300/AM13/	Lic.No/Date:0310703935 03.08.2012	
26	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-			
	S.No.	Export Product	Export Quantity	Import item
	1.	Spunlace non-woven tape rolls (contents – Polyester 50% and Viscose 50%)	10,00,000 Kgs.	Polyester Staple Fibre
				Viscose Staple Fibre
				Quantity allowed 6,00,000 Kgs. 6,00,000 Kgs.
	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

27

Case No.:20/22/84-ALC3/2012	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved	
HQ File :01/84/050/00210/AM13/	RLA File :03/95/040/00302/AM13/	Lic.No/Date:0310703938 03.08.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Spunlace non-woven tape rolls (contents – Polyester 40% and Viscose 60%)	5,00,000 Kgs.	Polyester Staple Fibre	2,40,000 Kgs.
			Viscose Staple Fibre	3,60,000 Kgs.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

28

Case No.:6/22/84-ALC3/2012	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved	
HQ File :01/84/050/00196/AM13/	RLA File :03/95/040/00315/AM13/	Lic.No/Date:0310704173 06.08.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Spunlace non-woven tape rolls (contents – Polyester 30% and Viscose 70%)	5,00,000 Kgs.	Polyester Staple Fibre	1,80,000 Kgs.
			Viscose Staple Fibre	4,20,000

				Kgs.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

29	Case No.:7/22/84-ALC3/2012	Party Name: FIBRE WORLD	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved									
	HQ File :01/84/050/00197/AM13/	RLA File :10/24/040/00037/AM13/	Lic.No/Date:1010050878 13.08.2012										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-												
	<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>PVC backed Coir mats/matting in various sizes mats</td><td>97,088 Sq. meter</td><td>Relevant PVC backed Coir matting in roll form oles</td><td>1,00,000 Sq. meter</td></tr> </tbody> </table>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	PVC backed Coir mats/matting in various sizes mats	97,088 Sq. meter	Relevant PVC backed Coir matting in roll form oles
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	PVC backed Coir mats/matting in various sizes mats	97,088 Sq. meter	Relevant PVC backed Coir matting in roll form oles	1,00,000 Sq. meter									
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.													

30	Case No.:22/22/84-ALC3/2012	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved									
	HQ File :01/84/050/00212/AM13/	RLA File :03/95/040/00316/AM13/	Lic.No/Date:0310705091 13.08.2012										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-												
	<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Spunlace non-woven tape rolls</td><td>5,00,000</td><td>Polyester Staple Fibre</td><td>5,40,000</td></tr> </tbody> </table>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Spunlace non-woven tape rolls	5,00,000	Polyester Staple Fibre
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	Spunlace non-woven tape rolls	5,00,000	Polyester Staple Fibre	5,40,000									

	(contents – Polyester 90% and Viscose 10%)	Kgs.		Kgs.
			Viscose Staple Fibre	60,000 Kgs.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

31

Case No.:23/22/84-ALC3/2012	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved	
HQ File :01/84/050/00213/AM13/	RLA File :03/95/040/00314/AM13/	Lic.No/Date:0310705096 13.08.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Spunlace non-woven tape rolls (contents – Polyester 35% and Viscose 65%)	5,00,000 Kgs.	Polyester Staple Fibre	2,10,000 Kgs.
			Viscose Staple Fibre	3,90,000 Kgs.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

Case No.:10/20/84-ALC3/2012	Party Name: SOLTEX TRADE PVT. LTD.	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
HQ File :01/84/050/00187/AM13/	RLA File :05/24/040/00192/AM13/	Lic.No/Date:0510331911 14.08.2012	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this			

32

case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Cotton/Linen Madeups Curtain, Bbedsheet, Cushion Cover, Runner, Table Cover, Window/ Door Blind, Linen/Mix Fabrics, 24 NM Linen(flex)	6800 Kgs.	100% Linen yarn (flex) 24 NM	6936 Kgs. (including 2% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

33	Case No.:1/22/84-ALC3/2012	Party Name: GAURAV INTERNATIONAL	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Deferred
	HQ File :01/84/050/00191/AM13/	RLA File :05/23/040/00188/AM13/	Lic.No/Date:0510332554 24.08.2012	Defer Date: 04.10.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not been received from the applicant firm/R.A. Therefore, the Committee has decided to await the same and defer the case for re-listing on 04.10.2012.			

MANUAL AGENDA CASES

(34)

Case No.441	M/s Indian Apparels, Gurgaon
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/379/AM-12/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.0510316752 dated 07.02.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that no representative(s)

from the applicant firm presented before the NC for personal hearing. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(35)

Case No.442	M/s Niyaz Apparels, Chennai
NC 22/AM-13, dt.06.09.2012	File No.01/84/50/498/AM-08/DES-V
Ratification of input output norms in respect of Advance Authorization No.0410031790 dated 01.10.2002.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Prabir Samanta present before the NC on behalf of the firm. Mr. Samanta presented the sample and explained the details of the case before the NC. Accordingly, Committee on the basis of actual use reflected in the shipping bill and endorsed by the customs and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Mens pant made out of 100% Nylon fabric	800 pcs.	100% Nylon fabric	2.25 Sq. meter per piece
			100% Cotton Twill fabric	2.00 Sq. meter per piece
			Grt Rubber Pull Tab.	Net to net basis
2.	Ladies pant made out of 100% Nylon fabric	175 pcs.	100% Nylon fabric	2.25 Sq. meter per piece
			100% Polyester one side brush fabric	350 Sq. meter
			Grt Rubber Pull Tab.	Net to net basis

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(36)

Case No.443	M/s. Niyaz Apparels, Chennai
NC 22/AM-13, dt.06.09.2012	File No.01/84/162/344/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorization No.0410012050 dated 01.02.2001.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Prabir Samanta present before the NC on behalf of the firm. Mr. Samanta presented the sample and explained the details of the case before the NC. Accordingly, Committee on the basis of the shipping bill endorsed by the customs, accessories are allowed as reflected in the bills and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Techno Velocity pant made out of 100% Nylon Taslon fabric with 100% Polyester Mesh fabric	83,000 pcs.	100% Nylon Taslon fabric, 56"	1.75 Sq. meter per piece
			100% Polyester Mesh Fabric as lining	0.75 Sq. meter per piece
			65% Polyester 35% Cotton 1/1 Poplin p/dyed fabric for pocketing	0.139 Sq. meter per piece
			Fly zip brass teeth size 4"/4.5"/5".5.5"/6"/6.5"	Net to net
			Pocket zip silver teeth size-5"/5.5"/6"	2 per piece
			Elastic Cord	0.82 Sq. meter per piece
			Oval reinforcement	2 per piece

			Cordlock	2 per piece
			Wranger Logo - Snap	Net to net
			Nylon webbed tape	0.15 Sq. meter per piece
			10 MM Grommets	4 per piece
			Velcro 1”(D)X1.5”(W)	2 per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(37)

Case No.444	M/s Indian Apparels, Gurgaon
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/378/AM-12/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.0510316753 dated 07.02.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that no representative(s) from the applicant firm presented before the NC for personal hearing. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(38)

Case No.445	M/s Indian Apparels, Gurgaon
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/380/AM-12/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.0510316754 dated 07.02.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that no representative(s) from the applicant firm presented before the NC for personal hearing. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(39)

Case No.446	M/s Ganesh Ecosphere Ltd., Kanpur
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/364/AM-12/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.0610025572 dated 18.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee after deliberations decided that in case of import of Pet Chips & Pet Flaks in Srl. No.1 of import item, 3% wastage is allowed and remaining import items in Srl. No.1 & 2, 5% wastage is allowed against the quantity applied for by the applicant firm.

(40)

Case No.447	M/s Ganesh Ecosphere Ltd., Kanpur
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/425/AM-12/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.0610025904 dated 14.02.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee after deliberations decided that in case of import of Pet Chips & Pet Flaks in Srl. No.1 of import item, 3% wastage is allowed and remaining import items in Srl. No.1 & 2, 5% wastage is allowed against the quantity applied for by the applicant firm.

(41)

Case No.448	M/s Ashutosh Fibre Pvt. Ltd., Ahmedabad
NC 22/AM-13, dt. 06.09.2012	File No.01/84/162/161/AM-13/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.0810107410 dated 04.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Tex Yarn containing Mod Acrylic	7000 Kgs.	Mod Acrylic fiber	1892.800 Kgs.

	fiber – 1820 Kgs. (26%), Para Aramid fiber – 2730 Kgs. (39%) and Stainless Steel wire – 2450 Kgs. (35%)		(including wastage)	4%
		Para Aramid fiber	2839.200 Kgs. (including wastage)	4%
		Stainless Steel wire	2462.250 Kgs. (including wastage)	½%

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(42)

Case No.449	M/s Ashutosh Fibre Pvt. Ltd., Ahmedabad
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/312/AM-12/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.0810106732 dated 16.12.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Tex Yarn containing Mod Acrylic fiber – 6240 Kgs. (26%), Para Aramid fiber – 9360 Kgs. (39%) and Stainless Steel wire – 8400 Kgs. (35%)	24,000 Kgs.	Mod Acrylic fiber	6489.600 Kgs. (including wastage) 4%
			Para Aramid fiber	9734.400 Kgs. (including wastage) 4%
			Stainless Steel wire	8442.000 Kgs. (including wastage) ½%

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(43)

Case No.450	M/s Orient Fashions Exports (India) Pvt. Ltd., New Delhi
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/324/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510312516 dated 27.12.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Kaftan (Swimware) in 100% Rayon printed woven fabric, GSM-88+/-10% (variation), Style No.135566	2670 Nos.	100% Rayon printed woven fabric, GSM-88+/-10% (variation)	9877 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(44)

Case No.451	M/s Orient Craft Ltd., Gurgaon
NC 22/AM-13, dt.06.09.2012	File No.01/84/162/201/AM-13/DES-V
Fixation of ad-hoc norms against Annual Advance Authorisation No.0510264383 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/68/2012-13/Hosy., dated 05.09.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Gatsby Bed Cover (Quilted), size-290 cms X 240 cms made from Front	1 pc.	100% Silk Habutai Solid Dyed Woven Fabric,	9.50 Sq. meter per

	& Piped: 100% Silk Habutai Solid Dyed Woven Fabric, GSM-43+/-10%, Filling: 100% Cotton Woven Flannel fabric, GSM-104+/-10% & Back: 100% Cotton (Indigenous Fabric)		GSM-43+/-10%	piece	
			100% Silk Habutai Solid Dyed Woven Fabric, GSM-43+/-10% for piping	0.58 meter per piece	Sq. per
			100% Cotton Woven Flannel fabric, GSM-104+/-10%	18.95 meter per piece	Sq. per
2.	Gatsby Bed Cover (Quilted), size-260 cms X 240 cms made from Front & Piped: 100% Silk Habutai Solid Dyed Woven Fabric, GSM-43+/-10%, Filling: 100% Cotton Woven Flannel fabric, GSM-104+/-10% & Back: 100% Cotton (Indigenous Fabric)	1 pc.	100% Silk Habutai Solid Dyed Woven Fabric, GSM-43+/-10%	9.57 meter per piece	Sq. per
			100% Cotton Woven Flannel fabric, GSM-104+/-10%	16.45 meter per piece	Sq. per
3.	Gatsby Sham (Quilted), size-65 cms X 65 cms made from Front & Piped: 100% Silk Habutai Solid Dyed Woven Fabric, GSM-43+/-10%, Filling: 100% Cotton Woven Flannel fabric, GSM-104+/-10% & Back: 100% Cotton (Indigenous Fabric)	1 pc.	100% Silk Habutai Solid Dyed Woven Fabric, GSM-43+/-10%	0.89 meter per piece	Sq. per
			100% Cotton Woven Flannel fabric, GSM-104+/-10%	1.54 meter per piece	Sq. per
4.	Gatsby Sham (Quilted), size-54 cms X 70 cms made from Front & Piped: 100% Silk Habutai Solid Dyed Woven Fabric, GSM-43+/-10%, Filling: 100% Cotton Woven Flannel fabric, GSM-104+/-10% & Back: 100% Cotton (Indigenous Fabric)	1 pc.	100% Silk Habutai Solid Dyed Woven Fabric, GSM-43+/-10%	0.75 meter per piece	Sq. per
			100% Cotton Woven Flannel fabric, GSM-104+/-10%	1.29 meter per piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(45)

Case No.452	M/s Orient Craft Ltd., Gurgaon
NC 22/AM-13, dt.06.09.2012	File No.01/84/162/198/AM-13/DES-V
Fixation of ad-hoc norms against Annual Advance Authorization No.0510307324 dated 04.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/70/2012-13/Hosy., dated 05.09.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Jersy Boxspring Cover, size-40"x76"+12" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	3.10 Sq. meter per piece.
2.	Jersy Boxspring Cover, size-55"x76"+12" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	3.57 Sq. meter per piece.
3.	Jersy Boxspring Cover, size-60"x80"+12" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	3.84 Sq. meter per piece.
4.	Jersy Boxspring Cover, size-78"x80"+12" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	4.23 Sq. meter per piece.
5.	Jersy Boxspring Cover, size-72"x84"+12" made from 100%	1 pc.	100% Cotton knitted white/dyed fabric,	4.05 Sq. meter per piece.

	Cotton knitted white/dyed fabric, GSM-172+/-10%		GSM-172+/-10%	
6.	Jersy Duvet Cover, size-90"x92" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	15.30 Sq. meter per piece.
7.	Jersy Duvet Cover, size-106"x92" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	17.14 Sq. meter per piece.
8.	Jersy Duvet Cover, size-104"x100" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	18.54 Sq. meter per piece.
9.	Jersy Duvet Cover, size-70"x92" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	11.89 Sq. meter per piece.
10.	Jersy Sham Cover, size-14"x22" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	0.69 Sq. meter per piece.
11.	Jersy Sham Cover, size-20"x28" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1.15 Sq. meter per piece.
12.	Jersy Sham Cover, size-26"x26" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1.62 Sq. meter per piece.
13.	Jersy Sham Cover, size-20"x36" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1.49 Sq. meter per piece.
14.	Jersy Pillow Cover, size-20"x40" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1.59 Sq. meter per piece.

15.	Jersy Pillow Cover, size-20"x32" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1.60 Sq. meter per piece.
16.	Jersy Fitted Sheet, size-40"x76"+16.5" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	8.96 Sq. meter per piece.
17.	Jersy Fitted Sheet, size-55"x76"+16.5" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	8.96 Sq. meter per piece.
18.	Jersy Fitted Sheet, size-60"x80"+16.5" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	9.32 Sq. meter per piece.
19.	Jersy Fitted Sheet, size-78"x80"+16.5" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	9.03 Sq. meter per piece.
20	Jersy Fitted Sheet, size-72"x84"+16.5" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	9.68 Sq. meter per piece.
21.	Jersy Flat Sheet, size-72"x102" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	6.16 Sq. meter per piece.
22.	Jersy Flat Sheet, size-81"x102" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	8.77 Sq. meter per piece.

23.	Jersey Flat Sheet, size-100"x112" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	9.50 Sq. meter per piece.
24.	Jersey Flat Sheet, size-118"x112" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	9.53 Sq. meter per piece.
25.	Jersey Bag, size-7.5"x10.5" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	0.20 Sq. meter per piece.
26.	Jersey Bag, size-14"x20" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	0.63 Sq. meter per piece.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(46)

Case No.453	M/s Tozai Safety Pvt. Ltd., Kolkata
NC 22/AM-13, dt.06.09.2012	File No.01/84/50/357/AM-12/DES-V
Ratification of input output norms against Advance Authorisation No.0210173856 dated 09.02.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Industrial Safety Gloves made of Para Aramid Woven Synthetic fibre cloth, GSM-740+/-10% & Blended knitted fabric (Blend of Cotton, Wool & Other fibres:Wool-57%+/-10%,	10,370 Pair	Para Aramid Woven Synthetic Fibre cloth (GSM-740 + -10%)	5703.500 Sq. Mtrs (@ 0.550 Sq. Mtrs/pair)
			Blended knitted Fabric (Blend of Cotton, Wool	2696.2 Sq. Mtrs. (@ 0.26

	Cotton-42%+/-10% & balance-others), GSM-390+/-10%, (Equivalent-3772.50 Sq. meter) (with/without liner and/or Leather enforcement)		& Other fabric: Wool 57%+/-10%, Cotton 42%+/-10% & Balance Others) GSM 390+ - 10%) (Equivalent-3772.50 Sq. meter)	Sq. Mtrs/pair)
2.	Industrial Safety Gloves made of Knitted Synthetic Fibre cloth, GSM-800+/-10%	1600 Pair	Knitted Synthetic Fibre Cloth GSM- 800+/-10% (Equivalent-420.20 Sq. meter)	352 Sq. Mtrs (@ 0.22 Sq. Mtrs/pair)

The GSM should match in both import and export.

Imported knitted synthetic fibre cloth should match in the export product in respect of item No.2.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(47)

Case No.454	M/s Pasha International, Madurai
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/374/AM-11/DES-V
Ratification of Input Output Norms in respect of Advance Authorization No.3510033144 dated 14.03.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. G. Basheer Ahamed, Manager, present before the NC on behalf of the firm. Mr. Basheer Ahamed presented the various size of samples and explained the details of the case before the NC. The applicant firm stressed for enhancement of wastage from 2% to 5% as earlier decided by NC in its meeting held on 24.03.2011. The Committee did not agree with the demand of the applicant firm. The Committee stated to the representative(s) of the firm that if they think that the actual wastage is more, then the applicant firm will submit the proof for the actual wastage certified by the customs. Mr. Basheer Ahamed agreed to submit the proof before the NC within a month. The case stands for re-listing on 11.10.2012.

(48)

Case No.455	M/s Chelsea Mills, Gurgaon
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Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the in the list, the proposals has been started from Srl. No.4. The Srl. No.1 to 3 has not been indicated in the list of proposal. Accordingly, the Committee on the basis of measurement and CAD of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No. (Sl.No. in the list)	Export Product	Export Quantity	Import item	Quantity allowed
1A.(4A)	Girls flared jeans made from 98% Cotton 2% Spandex denim fabric, GSM-350+/-10%, Style No.253852/253798	13,105 Nos.	98% Cotton 2% Spandex denim fabric, GSM-350+/-10%	25,947.5 Sq. meter
			Elastic	12,449.75 Meters with accountability
			Snap fastners	Net to net basis
			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis
			Hangers	Net to net basis
			Fusible interlining	4324.65 Sq. Mtrs. with accountability
			100% Cotton dyed fabric, GSM-105+/-10%	5242 Sq. meter.
1B.(4B)	Girls flared jeans made from 98% Cotton 2% Spandex denim fabric, GSM-295+/-10%, Style No.253852/253798	11,295 Nos.	98% Cotton 2% Spandex denim fabric, GSM-295+/-10%	22,344.1 Sq. meter
			Elastic	10,730.25 Meters with accountability
			Snap fastners	Net to net basis
			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis

			Hangers	Net to net basis
			Fusible interlining	3727.35 Sq. Mtrs. with accountability
			100% Cotton dyed fabric, GSM-105+/-10%	4518 Sq. meter.
2. (5)	Girls flared Denim pant made from 80% Cotton 20% Polyester denim fabric, GSM-350+/-10%, Style No. 254429/ 254437	10,600 Nos.	80% Cotton 20% Polyester denim fabric, GSM-350+/-10%	20,988 Sq. meter
			Elastic	10,070 Mtrs. with accountability
			Snap fastners	Net to net basis
			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis
			Hangers	Net to net basis
			Key chain	Net to net basis
			Fusible interlining	3180 Sq. Mtrs. with accountability
3.(6)	Girls flared skirts made from 80% Cotton 20% Polyester denim fabric, GSM-350+/-10%, Style No. 254829	8850 Nos.	80% Cotton 20% Polyester denim fabric, GSM-350+/-10%	9912 Sq. meter
			Elastic	8407.50 Mtrs. with accountability
			Snap fastners	Net to net basis
			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis
			Hangers	Net to net basis
			Fusible interlining	1770 Sq. Mtrs. with accountability
4.(7)	Infants & Girls denim flared	17,520	69% Cotton 30% Polyester	19,272 Sq. meter

	jeans made from 69% Cotton 30% Polyester 1% Spandex fabric, GSM-310+/-10%, Style No.912911/915959/912915/915960	Nos.	1% Spandex fabric, GSM-310+/-10%	
			Snap fastners	Net to net basis
			Zip fastners	Net to net basis
			Elastic	16,644 Mtrs. with accountability
			Sensors Tags	Net to net basis
			Crystal Buttons	Net to net basis
			Fusible interlining	3504 Sq. Mtrs. with accountability
			100% Cotton dyed fabric, GSM-105+/-10%	5256 Sq. meter
5.(8)	Girls Boot Cut denim jeans made from 69% Cotton 30% Polyester 1% Spandex fat fabric, GSM-310+/-10%, Style No.236990	2410 Nos.	69% Cotton 30% Polyester 1% Spandex fabric, GSM-310+/-10%	5543 Sq. meter
			Snap fastners	Net to net basis
			Zip fastners	Net to net basis
			Elastic	2289.50 Meters with accountability
			Sensors Tags	Net to net basis
			Fusible interlining	795.30 Sq. Mtrs. with accountability
			70% Polyester 30% Cotton dyed fabric, GSM-105+/-10%	964 Sq. meter
6(9)	Girls flared denim embroidered skirts made from 69% Cotton 30% Polyester 1% Spandex	7770 Nos.	69% Cotton 30% Polyester 1% Spandex denim fabric, GSM-300+/-10%	8702.40 Sq. meter
			Snap fastners	Net to net basis

	fabric, GSM-300+/-10%, Style No.914389		Zip fastners	Net to net basis
			Elastic	7381.50 Meters with accountability
			Sensors Tags	Net to net basis
			Fusible interlining	1554 Sq. Mtrs. with accountability
			70% Polyester 30% Cotton dyed fabric, GSM-105+/- 10%	2719.50 Sq. meter
7 (10).	Infants & Girls flared denim embroidered skirts made from 69% Cotton 30% Polyester 1% Spandex fabric, GSM-300+/-10%, Style No.912905/769071	4650 Nos.	69% Cotton 30% Polyester 1% Spandex Denim fabric, GSM-300+/-10%	4092 Sq. meter
			Snap fastners	Net to net basis
			Zip fastners	Net to net basis
			Elastic	4417.50 Meters with accountability
			Sensors Tags	Net to net basis
			Fusible interlining	697.50 Sq. Mtrs. with accountability
8 (11)	Infants & Girls Pleated Long Dress made from 83% Cotton 17% Polyester Denim fabric, GSM-300+/- 10%, Style No.180823	2437 Nos.	83% Cotton 17% Polyester Denim fabric, GSM-300+/- 10%	3582.39 Sq. meter
			Snap fastners	14,622 set
			Sensors Tags	Net to net basis
9. (12)	Girl's Roll up Sleeves Multiple Tiered Long Dress made from 100% Cotton Denim fabric, GSM-155+/-	11,000 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	31,570 Sq. meter
			Snap fastners	77,000 set
			Fusible interlining	2200 Sq. Mtrs.

	10%, No.914391/250108	Style		Fusible interlining	2200 Sq. Mtrs. with accountability
10. (13)	Girls long flared/sleeves dress made from 100% Cotton Denim fabric, GSM-155+/-10%, Style No.892429	4025 Nos.		100% Cotton Denim fabric, GSM-155+/-10%	9941.75 Sq. meter
				Fusible interlining	1006.25 Sq. Mtrs. with accountability
				Sensors Tags	Net to net basis
11.(14)	Infants & Girls Long Tiered Dress made from 85% Cotton 15% Polyester denim Fabric, GSM-295+/-10%, Style No. 373745	1640 Nos.		85% Cotton 15% Polyester denim Fabric, GSM-295+/-10%	2919.20 Sq. meter
				Snap fastners	Net to net basis
12. (15)	Girls Long Sleeve long jacket made from 100% Cotton dyed fabric, GSM-235+/-10%, Style No.292689	6974 Nos.		100% Cotton dyed fabric, GSM-235+/-10%	14,994.10 Sq. meter
				100% Cotton dyed fabric, GSM-110+/-10%	6276.60 Sq. meter
				100% Polyester dyed fabric, GSM-210+/-10%	3835.70 Sq. meter
				Sensors Tags	Net to net basis
				100% Cotton Tape	40,449.20 Mtrs.
				Fusible interlining	4184.40 Sq. Mtrs. with accountability
13. (16)	Boot Cut Girls Pants made from 98% Cotton 2% Spandex dyed Corduroy fabric, GSM-285+/-10%, Style No. 268042/268043	2150 Nos.		98% Cotton 2% Spandex dyed Corduroy fabric, GSM-285+/-10%	4515 Sq. meter
				Snap fastners	Net to net basis
				Rivets	8600 Set
14.(17)	Infants long dress with	4050 Nos.		100% Cotton Denim fabric,	3564 Sq. meter

	diaper made from 100% Cotton Denim fabric, GSM-295+/-10%, Style No.306450/356093/362581		GSM-295+/-10%	
			Snap fastners	12,150 set
15. (18)	Infant's jeans made from 80% Cotton 18% Polyester 2% Spandex stretch denim fabric. GSM-295+/-10%, Style No.306379/356066/362272	4350 Nos.	80% Cotton 18% Polyester 2% Spandex stretch denim fabric. GSM-295+/-10%	3349.50 Sq. meter
			Snap fastners	8700 set
			Rivets	13,050 Set
			Sensors Tags	Net to net basis
			Fusible interlining	957 Sq. Mtrs. with accountability
16. (19)	Infants & Girls pants made from 100% Cotton dyed fabric, GSM-276+/-10%, Style No. 345667/293528/397149	5180 Nos.	100% Cotton dyed fabric, GSM-276+/-10%	5957 Sq. meter
			Snap fastners	Net to net basis
			Zip fastners	Net to net basis
			Rivets	15,540 Set
			Sensors Tags	Net to net basis
			Fusible interlining	1036 Sq. Mtrs. with accountability
17. (20)	Infants Long Jumper/ Skirts all with multiple tiers at bottom with diaper made from 90% Cotton 10% Polyester denim fabric, GSM-205+/-10%, Style No. 237679	2080 Nos.	90% Cotton 10% Polyester denim fabric, GSM-205+/-10%	2392 Sq. meter
			Snap fastners	8320 Set
			Hasp & Sliders	4160 Set
			Fusible interlining	520 Sq. Mtrs. with accountability

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
